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Applications from foreign companies for grant of industrial licences for formulation activities are generally not favoured unless coupled with proposals for production of bulk drugs. They are also generally bound down to supply a substantial portion of their bulk drug production to the nonassociated formulators which is also expected to help growth of the Indian sector.

## Import of crude oil during 1972-73 and its allocation to public and private. sector agencies

# 5801. SHRI VAYALAR RAVI; SHRI GADADHAR SAHA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total quantity of crude Oil imported in the country during 1972-73 and the country-wise break-up of the imports;

(b) the shares of each Private oil company and Public sector agencies in this total import and the prices paid by the public sector agencies and the private companies for the imported crude; and

(c) whether there is any difference between these prices and if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) The information for 1972 is as under:--

Name of the court		Ouantity of Crude Oil imported (Approx) llion tonnes)
Iran	•	9.654
Saudi Arabia	•	2. 510
Iraq	•	0-146

(b) and (c). Out of 12.31 million tonnes, 7.237 million tonnes was :mported by the private oil companies and 5.073 million tonnes by the public sector agencies. The company-wise break-up of these figures of imports is as under:--

Private Oil Companies		In million tonnes	
Burmah-Shell	•	3.575	
Esso	•	3. 510	
Caltex	•	1.12	
TOTAL	. •	7·2 <b>37</b>	

Public Sector

I.	<b>Cochin Refineries</b>	•	2 · 363
2.	Madras Refineries	•	2.605
3.	Indian Cil Corporation		0.102
			5.023

The prices at present being claimed by the companies for the import of crude oil are as under:---

Private Oil Company

ı.	Burmah-Sheil		•	\$2·250/bbl
2.	Esso	٠	•	\$2·087/bbř
3.	Caltex		•	\$2·250/bbl

Public Sector

1.	Madras Refineries '	\$1.92/bbl (Suppliers have claimed \$2.21/bbl from January, 1973)
2.	Cochin Refineries .	\$2.0515/bbl.
3.	Indian Oil Corpora- tion	It is not in the - commercial interests of the IOC to disclose this price.

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As the type, specifications, sources and terms of import of crude Oil vary from company to company, the prices claimed by them are not comparable.

### Alleged wastage of Rs. 40 crores on oil wells in Gujarat

5802. SHRI JYOTIRMOY BOSU-Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether his attention has been drawn to a report published in "Blitz" an English Weekly published from Bombay, dated the 17th February, 1973 under the caption "ONGC wastes Rs. 40 crores on dud wells"; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH). (a) Yes, Sir.

(b) Chairman, ONGC, has been asked to get an enquiry made into the various allegations.

## Report submitted by Committee of officers of Howrah division of Eastern railway for rehabilitation of Howrah-Amta and Howrah, Sheakhala Light Railway

5803. SHRI JYOTIRMOY BOSU: Will the Minister of RAILWAYS be pleased to state.

(a) whether on 17th July, 1972, a Committee headed by ENC (Track) and assisted by respective Divisional officers of engineering, mechanical and signal branches, along with Divisional Accounts Officer of Howrah division, Eastern Railway, was appointed to examine the condition of track, workshop equipment and other assets of Howrah-Amta and Howrah-Sheakhala light hailways and to indicate the steps to be taken for rehabilitation work; (b) if so, whether the Committee has recently submitted its reports to Government;

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(c) if so, the main findings thereof; and -

(d) the reasons why the report has not been laid on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD, SHAFI QURESHI); (a) In compliance with the Railway Board's orders dated 17.7-1972, the Eastern Railway had appointed this Survey Committee.

(b) Yes.

(c) (i) Fish-plates, sleepers, rails and costly fittings from rolling stock are missing:

(ii) Shops, markets and coal depots have come up on the Railway track;

(iii) About Rs 82 lakhs will be incurred in rehabilitating the assets of the two Light Railways,

(iv) About 53 weeks would be required for reviving the two Light Railways.

(d) It was not necessary in respect of a report submitted by a purely departmental Survey Committee.

### Monopoly of private sector in the field of power Consultancy Services

5804. SHRI JYOTIRMOY BOSU Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether there exists a virtual monopoly of private sector in the field of power Consultancy Services inspite of availability of tried and proved expertise/experience in this field in Public Sector; and

(b) whether Government propose to take steps to break this private sector monopoly; and

(c) if so, how?